NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/78/2016

NAME OF THE PETITIONER(S)

: Mr. Ramanathan Nagendran & Another

NAME OF THE RESPONDENT(S)

: M/s. Text 'N' Graphics Pvt Ltd

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

P. NAGEND RAN

COUNSEL FOR
RESPONDENTS

ORDER

Counsel for petitioner absent. Shri P Nagendran, counsel for respondents present and stated that the settlement of talks are in progress and prayed time for reporting the final outcome of the same. He also stated that counsel for petitioner had informed him that he could not attend the Bench today due to personal inconvenience. Time extended at request. Put up on 23.06.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy)
Member (Judicial)